

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 1698

ANSWERED ON 03/08/2023

JUDICIAL INFRASTRUCTURE IN ANDHRA PRADESH

1698.SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has released ₹ 650 crore in 2018-19, ₹ 981 crore in 2019-20 and ₹594 crore in 2020-21 for judicial infrastructure under Centrally Sponsored Scheme;
- (b) if so, details of allocation in 2021-22, 2022-23 and 2023-24 and utilization made so far, year-wise and State-wise, with a particular reference to Andhra Pradesh;
- (c) whether Government will consider change in the sharing pattern of Andhra Pradesh from 60:40 to 90:10 as is being done in the case of Special Category States of North-East and Hilly States for better utilization and creation of infrastructure; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b):The primary responsibility for development of infrastructure facilities for judiciary rests with the State Governments. However, to supplement the resources of the State Governments/UTs, the Union Government has been implementing a Centrally Sponsored Scheme for the Development of Infrastructure Facilities for the Judiciary since 1993-94 by providing financial assistance to them in the prescribed fund-sharing pattern between the Centre and States. The scheme covers the construction of court buildings and residential accommodations for judicial officers

of district and subordinate judiciary. From the year 2021, besides court halls and residential units, new components of digital computer room, lawyers' halls and toilet complexes have also been added under the ambit of the above CSS. A sum of Rs. 10035 crores has been released under the Scheme so far since its inception, out of which Rs. 6591 crore (66%) has been released since 2014-15.

A sum of Rs. 650 crores during 2018-19, Rs. 982 crores during 2019-20 and Rs. 593 crores during 2020-21 has been released to States/UTs for development of infrastructure facilities for subordinate judiciary under the Centrally Sponsored Scheme (CSS).

The scheme has been extended from 2021-22 to 2025-26 with a budgetary outlay of Rs. 9000 crores including central share of Rs. 5307.00 crore for this scheme. As far as the releases to the State Government of Andhra Pradesh is concerned, a sum of Rs. 222.42 crore has been released till 28.07.2023 under the Scheme. Against allocation of Rs. 770.44 crores in 2021-22, Rs. 848 crores in 2022-23 and Rs. 1051 crores in 2023-24, the statement of state-wise release of funds and unspent balance available with the states including Andhra Pradesh as on date is at *Annexure*.

(c) & (d): There is no such proposal under consideration in the Department. The fundsharing pattern of Centrally Sponsored Schemes is decided by the Ministry of Finance.

Statement referred to Rajya Sabha Unstarred Question No. 1698 for reply on 03.08.2023 and statement of fund release and unspent balance under Centrally Sponsored Scheme as on 28.08.2023

(Rs. in crore)

Sl. No.	States	2021-22	2022-23	2023-24	Unspent Balance as on date
1.	Andhra Pradesh	0.00	22.50	0.00	4.97
2.	Bihar	0.00	0.00	34.09	64.22
3.	Chhattisgarh	0.00	60.00	0.00	74.89
4.	Goa	3.20	25.00	0.00	1.00
5.	Gujarat	0.00	6.22	0.00	1.92
6.	Haryana	0.00	0.00	20.10	35.70
7.	Himachal Pradesh	0.00	0.00	4.67	5.41
8.	Jammu & Kashmir	0.00	0.00	0.00	0.00
9.	Jharkhand	6.00	16.51	7.71	13.55
10.	Karnataka	27.00	82.01	12.10	27.90
11.	Kerala	50.00	0.00	0.00	32.65
12.	Madhya Pradesh	55.00	125.00	29.00	44.79
13.	Maharashtra	18.00	100.00	8.11	0.00
14.	Odisha	0.00	30.69	0.00	61.01
15.	Punjab	16.50	12.50	18.42	35.86
16.	Rajasthan	41.50	71.66	27.87	48.72
17.	Tamilnadu	35.66	133.85	0.00	199.55
18.	Telangana	0.00	26.61	0.00	45.90
19.	Uttarakhand	80.00	0.00	0.00	46.05
20.	Uttar Pradesh	219.00	0.00	0.00	109.24
21.	West Bengal	0.00	0.00	0.00	23.73
Total		551.86	712.55	162.07	877.06
North-Eastern States					
1.	Arunachal Pradesh	4.09	32.38	0.00	36.24
2.	Assam	27.40	25.00	0.00	9.49
3.	Manipur	0.00	12.85	0.00	8.43
4.	Meghalaya	28.02	50.00	4.27	0.00
5.	Mizoram	9.50	0.00	2.42	2.59
6.	Nagaland	13.27	0.00	0.00	3.58
7.	Sikkim	0.00	2.27	0.00	2.08
8.	Tripura	0.00	0.00	0.00	0.32
Total		82.28	122.50	6.69	62.73
Union Territories					
1.	A&N Islands	0.01	0.00	0.00	0.00
2.	Chandigarh	0.00	0.00	0.00	1.71
3.	D&Nagar Haveili	0.00	0.00	0.00	0.00
4.	Daman & Diu	0.00	0.00	0.00	0.00
5.	Delhi	30.00	0.00	0.00	0.84
6.	Jammu & Kashmir	20.00	12.60	0.00	11.68
7.	Ladakh	0.00	0.00	0.00	0.00
8.	Lakshadweep	0.00	0.00	0.00	0.14
9.	Puducherry	0.00	9.55	0.00	9.22
Total		50.01	22.15	0.00	23.59
Grant Total		684.15	857.20	168.76	963.38